Fourteenth Loksabha

Session: 5
Date: 29-07-2005

Participants: Pathak Shri Brajesh

Title: Introduction of the Constitution (Amendment) Bill, 2005. (Amendment of artcle 19).

15.42½ hrs.

श्री ब्रजेश पाठक (उन्नाव) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि भारत के संविधान में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री ब्रजेश पाठक : मैं विधेयक पुरःस्थापित करता हूं।

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